

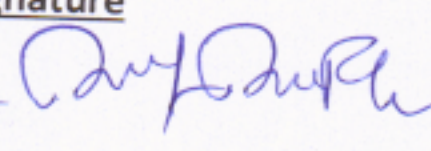
National Company Law Tribunal
Allahabad Bench

CP NO.5/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Saket Surgical (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the companies Act,2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Amul Gupta	PCS	Respondent Company	
2.				

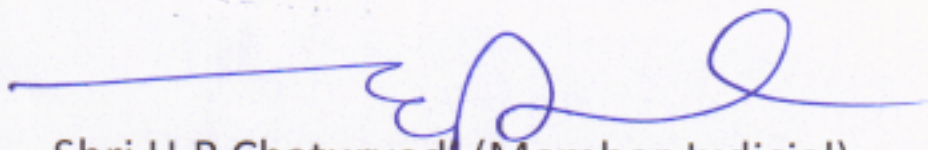
Order dated 08.03.2017

CP NO 5/ND/2017 M/s. Saket Surgical (India) Pvt. Ltd.

Parties are represented by their respective counsel. The counsel for respondent seeks time to file rejoinder. Meanwhile, PCS raised the objection to locus standi of the respondents in the present matter. Meanwhile this issue would be determined at the time of hearing of the Petition. Meanwhile a Liberty is granted to file rejoinder to all reply.

The case is fixed for hearing in CA no.1 & 2. The matter be listed on 03.04.2017.

Date-08.03.2017


Shri H.P Chaturvedi (Member Judicial)